

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.40(1)–HCT/Judl/Roster/2023/12536

18<sup>th</sup> November, 2023

**N O T I F I C A T I O N**

It is hereby notified that Hon'ble the Chief Justice will not be available for judicial work **on 20.11.2023 (Monday)**. Thus, the Division Bench-II comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. D. Purkayastha will not sit on that day.

The Single Bench-IV of Hon'ble Mr. Justice S. D. Purkayastha will sit at 10:30 AM for the whole day on 20.11.2023 (Monday) and will take up cases as per the Daily Cause List.

However, a person desirous of obtaining any urgent order in respect of any matter scheduled to be taken up by the Division Bench-II as per roster on 20.11.2023 may mention the same before Hon'ble Mr. Justice T. Amarnath Goud.

By order,

**(Mou Banerjee)**  
Registrar (Judicial)

No.F.40(1)–HCT/Judl/Roster/2023/12537-564

18<sup>th</sup> November, 2023

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. D. Purkayastha, Judge, High Court of Tripura, Agartala;

05. The Secretary to Hon'ble Mr. Justice B. Palit, Judge, High Court of Tripura, Agartala;
06. The Private Secretary attached with the Registrar General, High Court of Tripura, Agartala;
07. The Advocate General, Tripura, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Secretary, High Court Bar Association, Agartala;
11. The Secretary, Tripura Bar Association, Agartala;
12. The Dy. Solicitor General of India, Govt. of India, Agartala;
13. The Public Prosecutor, High Court of Tripura, Agartala;
14. The Registrar (Vigilance), High Court of Tripura, Agartala;
15. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
16. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
17. The Joint Registrar, High Court of Tripura, Agartala;
18. All the Deputy Registrars, High Court of Tripura, Agartala;
19. The Chief Librarian, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst/The computer programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

**Registrar (Judicial)**